

has sought any financial assistance to complete the project; and

(d) if so, the amount asked for and sanctioned by Union Government?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): (a) Yes, Sir.

(b) Rs. 70 lakhs.

(c) and (d). Yes, Sir. The Government of Karnataka asked for financial assistance of Rs. 45 lakhs from the Central Government (Department of Tourism), but no amount has so far been sanctioned.

#### **Resource Centre for Distance Education in Bangalore**

5200. SHRI V. S. KRISHNA IYER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government of Karnataka has requested Union Government to set up a Resource Centre for Distance Education at Bangalore;

(b) whether Government of Karnataka proposes to take the support of Canadians under the Canadian Aid Programme; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b). In a letter, the Chief Minister of Karnataka had indicated that the State Government proposes to establish a Resource Centre for Distance Education in Bangalore for production for the electronic media. He had requested the Central Government to explore the possibility of securing Canadian hardware for radio and television studios, camera, sound equipment and other facilities under an appropriate aid programme from Canada.

(c) Consultation with the concerned departments and agencies are in progress.

#### **Proposal to declare Bangalore-Mysore-Mercara-Mangalore Road as National Highway**

5201. SHRI V. S. KRISHNA IYER: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Karnataka had proposed to Union Government long ago that Bangalore-Mysore-Mercara-Mangalore (to join National Highway No. 17) be declared as a National Highway;

(b) the total length in kilometres in Karnataka of the proposed route;

(c) when the above proposal was received;

(d) whether Union Government have reconsidered their earlier decision not to agree for State Government's proposal; and

(e) if so, the time frame drawn up to implement the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (e). The Government of Karnataka have been projecting the requirement from time to time for the declaration of certain State Roads as National Highways, including the road in question from Bangalore to Mangalore (to join N. H. No. 17) running along Mysore-Mercara measuring a length of 385 kms. in Karnataka. However, owing to paucity of funds and other priority considerations, it is not possible for the present to include this road in the National Highways network.

#### **Submerging of Railway Lines in M. P. and Gujarat**

5202. SHRI ARVIND NETAM: Will the Minister of RAILWAYS be pleased to state:

(a) the details of the railway lines being submerged in Narmada Sagar in Madhya Pradesh and Sardar Sarovar Multipurpose Project in Gujarat;

(b) whether alternative sites have been located for spreading lines covering the same areas and linking of the same stations;

(c) if so, the broad outlines of the stations covered and stations deprived due to submerging of railway lines; and

(d) if not, the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d). Rail line between Talvadia and Khirkiya station on Bhusawal-Iarsi section will get submerged by Narmada Sagar only. The diversion as surveyed will result in abandoning of the existing railway stations at Khaigaon, Bir, Siora, Singaji, Harsud and Piplani. New Stations will be provided on the diverted alignment to serve the adjoining areas. Proposal has been recently received to consider an alternative alignment by which the existing Khaigaon station can be retained.

#### **Execution of Narmada Sagar and Sardar Sarovar Projects**

5203. SHRI ARVIND NETAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government of Gujarat and Madhya Pradesh have worked out and submitted details on Rehabilitation Master Plan, Phased Catchment Area Treatment Scheme, Compensatory Afforestation Plan, Command Area Development and Seismicity, etc., to Union Government regarding Sardar Sarovar Project and Narmada Sagar Project;

(b) if so, the broad outlines of the findings;

(c) if not, how Union Government have given clearance to these Projects;

(d) whether cost appraisal has been done without assessment of the above points; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b). The Government of Gujarat and Madhya Pradesh are yet to submit complete details on Rehabilitation, Catchment Area Treatment, Compensatory Afforestation, Command Area Development and Seismicity regarding Sardar Sarovar and Narmada Sagar Project.

(c) The projects have been accorded clearance with the proviso that environmental safeguards are to be implemented *pari-passu* with construction work. The statutory Narmada Control Authority has been enlarged to ensure effective implementation of the decisions.

(d) and (e). Cost of major environmental mitigative measures has been included in the project budget. Additional environmental cost, if any, will have to be provided in the project budget after complete Action Plans are ready.

#### **Narmada Sagar Project**

5204. SHRI ARVIND NETAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the area of land required for rehabilitation of oustees in Narmada Sagar Project in Madhya Pradesh;

(b) whether sufficient non-forest land is available for rehabilitation; and

(c) whether such land has been identified by Government; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) An area of 40,000 ha. will be required for rehabilitation of the oustees of Narmada Sagar Project in Madhya Pradesh.

(b) Yes, Sir.

(c) Madhya Pradesh Government have identified non-forest land for Rehabilitation of Narmada Sagar Project oustees in the